2. On the basis of stock taking done on 30th June, 1982 in the Super Bazar, Connaught Place, New Delhi, shortage of the value of Rs. 7,270 was detected in the Textile Department, while no shortage was found in the Household Department The shortage in the Textile Department was only marginally higher by Rs. 416|- than the permissible norm of 0.2 per cent.

3. The persons incharge of the Textile Department in the Connaught Place Branch are Shri R. N. Nayak, Assistant Manager, Smt. Promila Mehra, Superviser and Shri K. C. Jain, Sales Assistant. The shortage of Rs. 416|- over the permissible norm has already been recovered from these persons.

**Processing of Agricultural products, by-products and Wastes**

*413. SHRI AMAL DATTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have undertaken any study regarding scope of agricultural processing industries and industries using agricultural by-products and wastes;

(b) if so, details of the result of such study;

(c) whether Government have formulated any scheme for encouraging the processing of agricultural products, by-products and wastes; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). No single study covering the entire range of processing of agricultural products and processing industries using agricultural by-products and wastes, has been undertaken.

(c) and (d). The encouragement to such industries and also industries using agricultural by-products and wastes is given by way of liberalisation of licensing policy, excise concession for certain by-products industries, permission for import of capital goods and for foreign collaboration, financial assistance from Government and financing institutions. 17 State agro industries Corporations have been established for which a Central assistance of Rs. 31.56 crores have been provided to States. One of the objectives of these corporations is to help in the establishment of agri-based industries.

**दिल्ली विकास प्राधिकरण द्वारा दिल्ली के गांवों का विकास**

*414. श्री सज्जन कुमार : क्या निर्माण और आवास मंत्री निम्नलिखित जानकारी दर्शाने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण ने दिल्ली के गांवों की ओर बहुत कम ध्यान दिया है ;

(ख) यदि हां, तो उसके क्या कारण हैं ; और

(ग) गत तीन वर्षों के दौरान दिल्ली के गांवों के विकास के लिए विभिन्न मदों पर अलग-अलग कितना खर्च हुआ है ?

**संसदीय कार्य, खेल तथा निर्माण और आवास मंत्री (श्री बूटा सिंह) : (क)** और (ख). दिल्ली विकास प्राधिकरण ने सूचित किया है कि उसका उत्तरदायित्व दिल्ली के शहरी गांवों का विकास करने का और इन शहरी गांवों के विकास में उसकी ओर से, पर्याप्त ध्यान दिया गया है ।

(ग) दिल्ली विकास प्राधिकरण ने शहरी गांवों में जलपूर्ति, मल-निर्यास, सम्पर्क मार्गों/सड़कों, उप-मार्गों और मौजूदा चौपालों का पर्यावरणीय सुधार, समाज सदन आदि जैसे विभिन्न विकास कार्यों पर व्यय किया है । दिल्ली नगर निगम भी शहरी गांवों में जनसुविधायें मुहैया करने